Name of the Corporate Debtor: V Hotels Limited; Date of Commencement of CIRP: 31-05-2019; List of Creditors as on: 17-12-2022; Name of IP: Mr. Anish Niranjan Nanavaty; Process Number: 1; Last 5 digitof registration number: 10830

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	20859433071	6	20768187788	83.33		91245283	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	12	6319807687	7	2581031336	10.36	655507200	103976806	2979292345	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	4	372512336	3	300082306	1.20			72430030	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	37	281933639	37	237945642	0.95		29717520	14270477	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	68213180063	3	1036051960	4.16	2	67155685061	21443040	Annexure 9
Total		62	96046866796	56	24923299032	100.00	655507202	67380624670	3087435892	